

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.5- IA/47(AHM) 2023
In
CP 49 of 2020

Proceedings under Section 42,59,73(4),
76A & r.w
Rule 2(C)(a)
Co.Act,2013

IN THE MATTER OF:

Ilaben Ashokbhai Modi

.....Applicant

V/s

Chiccem Healthcare Pvt Ltd

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Abhishek Chhajed, PCS

For the Respondent : Mr. Dheeraj Garg, Advocate

ORDER

(Hybrid Mode)

Learned PCS for the applicant seeks adjournment in the matter, promising to part comply with the order dated 02.02.2024.

Re-list on 20.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)